

(e) and (f). During December, 1989 to February, 1990 approximately 491 duplicate priority letters were issued by Indian Oil Corporation in response to reports of non-receipt of original letters.

Snag in Hydraulic System in Airbus A-320

7849. SHRI L.K. ADVANI:
SHRI SHANKERSINH
VAGHELA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether on 4 August, 1989, a Bombay bound airbus A-320 (IC 805) developed sparking problem in its engine when it was about to take-off from Delhi:

(b) whether two airbus A-320s (IC 803 and IC 807) had to be grounded for more than 12 hours in Bangalore and Bombay due to snags in hydraulic system; and

(c) if so, the cost incurred on their repair and also the time taken to make them airworthy?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Casual Labourers in BPCL

7850. SHRI M. SELVARASU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is proposed to regularise the casual labourers working in the Bharat Petroleum Corporation Limited, LPG plant at Peelamedu, Coimbatore, Tamil Nadu for the

last three years or more;

(b) if so, the action taken or proposed in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). No casual labourer has been engaged at this LPG Plant and POL Installation continuously for the last few years. 26 persons sponsored by employment exchange were empanelled since 1986 for casual engagement as and when required. Of these 26 casual workers, 9 have been selected and appointed as general workmen in the services of the Corporation with effect from February 15, 1990. The question of confirmation in purely casual and intermittent jobs does not arise.

Exchange of Areas between BCCL and ECL

7851. SHRI RAMDAS SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that some areas of Eastern Coalfields Ltd. (West Bengal) that is Bajna area, Capasora area and Lalmatia area are situated in Bihar and some area of Bharat Coking Coal Ltd. that is area Number 12 namely Victoria Waste and Bengunia Colliery are situated in West Bengal;

(b) if so, whether it is proposed to exchange the areas lying in Bihar to Bharat Coking Coal Ltd. and the areas lying in West Bengal to Eastern Coalfields Ltd.;

(c) if so, the steps proposed to be taken in this direction; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.